Annexure-1

Name of the corporate debtor: Anil Limited (In Liqudiation); Date of commencement of liquidation:25.10.2018; Revised list of stakeholders as on: 03.04.2023

List of secured financial creditors

(Amount in ₹) Name of creditor Details of claim received Details of claim admitted Amount of Amount of Amount of claim | Amount of Remarks, if any contingent rejected claim under any mutual claim dues, that verification Date of Amount claimed Amount of claim Details of % share in Nature of Amount Whether Amount may be set Security receipt admitted claim covered by security covered by total security interest Interest guarantee amount of off interest relinquished? claims (Yes/No) admitted 1,56,75,02,184 1 State Bank of India 05-11-2018 1,56,75,02,184 Secured YES 5.37 2 SVC Co-operative Bank Ltd. 66,84,61,150 66,84,61,150 Secured YES 2.29 20-11-2018 3 IFCI Ltd. 22-11-2018 1,21,86,99,954 1,21,86,99,954 Secured YES 4.18 4 Bank of India 23-11-2018 3,47,68,32,016 3,47,68,32,016 Secured YES 11.91 No proof provided 0 with regards to 5 Punjab National Bank 62,52,41,981 62,49,65,965 Secured YES 2.14 2,76,016 legal expense. 23-11-2018 Claim secured to the extent of 6 IDBI Bank Limited 2,52,47,22,108 2,52,47,22,108 YES 8.65 Secured security interest 26-08-2019 owned by CD 10,08,14,59,393 10,08,11,83,377 34.54 2,76,016 Total